NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 144/614/NCLT/AHM/2016 (New) C.A. No. 160/614/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Sanket G. Prabhu

V/s.

Alteac Engineering Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 614 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. RAMDAS N NATE

ADVICATE

PETTIANER

Buile

2

ORDER

Learned Advocate Mr Ramdas Naik present for Applicant. None present for Respondents.

Applicant filed share certificates.

Heard arguments of Learned Counsel for Applicant.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.